

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5484  
ANSWERED ON:02.05.2005  
LANDLESS LABOURERS  
Paraste Shri Dalpat Singh

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has sought the solution of the problems of landless labourers;
- (b) if so, the details thereof;
- (c) whether any committee has been appointed to go into the problems of the landless labourers in the country;
- (d) if so, the details thereof;
- (e) whether there is any proposal under consideration of the Government to introduce an insurance scheme for them; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a) to (f): A statement is annexed.

Statement referred to in part (a) to (f) of the Lok Sabha unstarred question no. 5484 for 02.05.2005 regarding Landless Labourers.

(a) & (b): The Government has initiated several measures to solve the problems of the landless labourers. Various labour laws like the Minimum Wages Act, 1948; the Workmen Compensation Act, 1923; the Equal Remuneration Act, 1976; the Inter-State Migrant Workmen (RE&CS) Act, 1979 are applicable to these labourers also. Further, the Janshree Bima Yojana provide life insurance protection to the rural and urban poor persons including landless labourers who are below and marginally above the poverty line. Recently, the Government has launched Universal Health Insurance Scheme, which is applicable to these labourers also. In addition to this, the Government is also implementing various welfare and employment oriented schemes and programmes through various Ministries/Departments. Some of such schemes are Swarnjayanti Gram Swarajgar Yojana, National Social Assistance Programme, Pradhan Mantri Gram Sadak Yojan, Pradhan Mantri Gramodaya Yojana, Swarnjayanti Shahari Rojgar Yojana, Sampoorna Grameen Rojgar Yojana etc. The Government has also introduced the National Rural Employment Guarantee Bill during last session of the Parliament. The objective of the Bill is to guarantee at least 100 days of employment in a year, to atleast one person in every rural household on asset creating public works programmes.

(c) & (d): The Ministry of Labour & Employment has not appointed any committee to go into the problems of the landless labourers in the country.

(e) & (f): No, Sir. However, many State Governments like Gujarat, Kerala are implementing insurance schemes for the agricultural workers in their respective States.